

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.80 of 2012 in
DFR No.1689 of 2011

Dated : 11th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Sadashiva Sugars Ltd.

... Appellant(s)

Versus

The Addl. Chief Secretary, Energy Deptt.
Govt. of Karnataka & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Prabhuling Navadgi
Mr. Rajesh Mahale

ORDER

IA No.80 of 2012
(Appl. for condonation of delay)

The learned counsel for the petitioner is absent.

Post the matter for dismissal on **13.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk